

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 220 OF 2017**

**APL No. 223 OF 2017**

**Dated: 24th October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member (electricity)

**In the matter of:**

**APL No. 220 OF 2017**

**Bihar Industries Association** ..... **Appellant(s)**  
  
**Versus**  
**Bihar Electricity Regulatory Commission** ..... **Respondent(s)**  
  
Counsel for the Appellant(s) : Sanjay Kumar Dubey  
Krishna Kant Dubey  
  
Counsel for the Respondent(s) : Buddy A. Ranganadhan for R1  
Raunak Jain for R1  
Arijit Maitra for R1  
Ranjitha Ramachandran for R2  
Poorva Saigal for R2  
Anushree Bardhan for R2  
Shubham Arya for R2

**APL No. 223 OF 2017**

**Bihar Industries Association** ..... **Appellant(s)**  
  
**Versus**  
**Bihar Electricity Regulatory Commission** ..... **Respondent(s)**  
  
Counsel for the Appellant(s) : Sanjay Kumar Dubey  
Krishna Kant Dubey  
  
Counsel for the Respondent(s) : Buddy A. Ranganadhan for R1  
Raunak Jain for R1  
Arijit Maitra for R1

Ranjitha Ramachandran for R2  
Shubham Arya for R2  
Poorva Saigal for R2  
Anushree Bardhan for R2

**ORDER**

List these matters for hearing on **05.03.2020.**

**Ravindra Kumar Verma**  
**Technical Member(electricity)**

**Justice Manjula Chellur**  
**Chairperson**

MK